

nation Buses have been re-routed through I. T. O. Bridge of Jamuna river, New Delhi ;

(b) If so the number of buses which are passing through that bridge daily ; and

(c) If not, the reasons for not re-routing the buses for such a long time ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : (a) Services on route No. 11-F operating between Patpar Ganj and Rafi Marg and special trips during office hours on routes No. 20 and 46 touching various trans-Jamuna colonies have been re-routed via I. T. O. Bridge with effect from 1-8-1972.

(b) 56 trips are being operated daily via I. T. O. Bridge.

(c) Does not arise.

पांचवीं योजना के दौरान बजर भूमि को खेती योग्य बनाने के लिये केन्द्रीय सरकार के निदेश

2105 श्री अंकर इयाल सिंह : क्या कृषि मंत्री यह बनाने की कृपा करेंगे कि :

(क) पांचवी योजना के दौरान कितने एकड़ बजर भूमि को खेती योग्य बनाने का प्रस्ताव है, और

(ख) क्या केन्द्रीय सरकार ने राज्य सरकारों को हम बारे में कोई निदेश जारी किये हैं ?

कृषि मन्त्रालय में राज्य मंत्री (श्री जग्ना-साहिब पी० शिन्धे) : (क) कृषि योग्य परती भूमि के सुधार के लिये केन्द्रीय प्रायोजित योजनाएँ 1-4-1969 से राज्य क्षेत्रों को सौंप दी गई थी। इस कार्यक्रम के लिये लक्ष्य राज्य सरकारों द्वारा निर्धारित किये जाते हैं। फिर भी, अन्तिम रूप दिये जाने से पहले उन पर योजना आयोग के साथ विचार किया जाता है। पांचवीं योजना को अभी अन्तिम रूप दिया जाना है।

(ख) केन्द्रीय सरकार द्वारा राज्य सरकारों को कोई निदेश जारी नहीं किये गये हैं। भारत के संविधान के अन्तर्गत भूमि राज्य का

विषय है, अतः उसके सुधार, विकास आदि का कार्यक्रम अपनी आवश्यकताओं की दृष्टि में रखते हुए सम्बन्धित राज्य सरकारों द्वारा लागू किया जाता है। वर्ष 1963 में योजना आयोग द्वारा प्रकाशित की गई प्राकृतिक संसाधन सम्बन्धी समिति की रिपोर्ट में कुछ सिफारिशों की गई हैं जो इस सम्बन्ध में राज्य सरकारों को अपनी योजनाएँ बनाने में लाभदायक सिद्ध होंगी।

Report of Committee on use of Urban Waste and Night Soil as Organic Manure

2106. SHRI ARVIND NETAM : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government have set up a Committee headed by Shri B. Sivaraman, Vice-Chairman of National Agriculture Commission to determine the extent to which the urban waste and night soil can be used as organic manure ; and

(b) if so, the time by which the Committee will submit its report ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. GHATTOPADHYAYA) : (a) Yes.

(b) The Committee is required to submit its report within a period of six months, i. e. by the 5th November, 1972.

Cadre of Hospital Administrators

2107. SHRI ARVIND NETAM : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government of India are considering to raise the cadre of Hospital Administrators ; and

(b) if so, how it will effect the smooth functioning of the hospitals ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. GHATTOPADHYAYA) : (a) No.

(b) Does not arise.